

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 59/NCLT/AHM/2017

Coram:

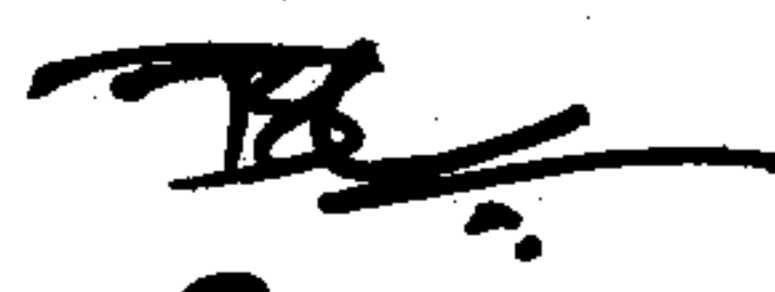
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: Rohini Bioseeds and Agritech Pvt. Ltd

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
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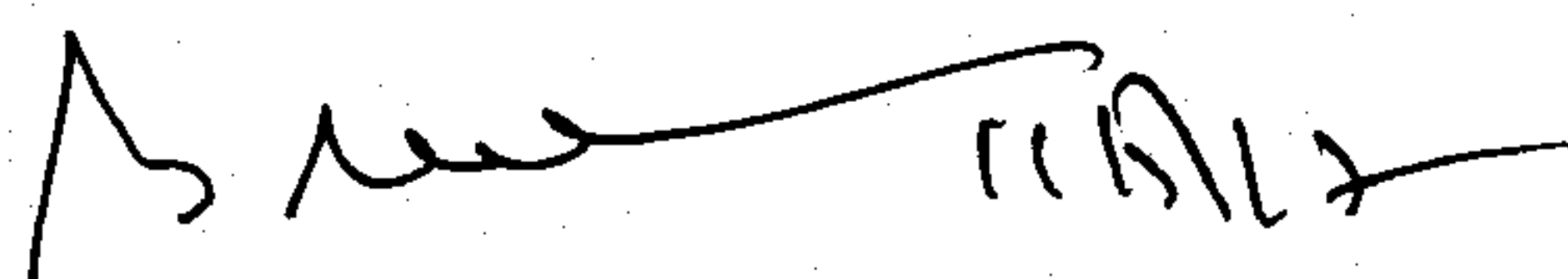
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|----|----------------|------|------------|---|
| 1. | NAVIN K PAHWIA | Adv. | PETITIONER |  FOR, NAVIN K PAHWIA |
| 2. | | | | |

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicant.

Heard Learned Counsel for Applicant.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of May, 2017.